

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.08.2021 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 589 of 2021 With Defects	Budhpur Buildcon Pvt. Ltd. Vs. Abhay Narayan Manudhane	Aman Gandhi	Meghna Rao Shadab Jan Prerana Wagh-R1 Subir Kumar Disha Shah

For Hearing

2.	Comp. App (AT) (Ins) No. 895 of 2019	AMI Alloys Vs. Rappid Valves (India) Pvt. Ltd.	Aditya A. Pande	Anando Mukherjee
3.	Contempt Case (AT) No. 03 of 2021 in Comp. App. (AT) No. 238 of 2018 & I.A. No. 2440 of 2020	Ankit Mittal Vs. Ankita Pratisthan Ltd. & Ors.	Kausik Chatterjee	Vanita Bhargava Wamika Trehan Joyti Prakash Sahu- R3 to R10

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 461 of 2021	Union Bank of India on Behalf of Committee of Dewan Housing Finance Corporation Ltd. Vs. National Housing Bank & Anr.	Raunak Dhillon	Negandhi Shah Mohammed Himayatullah Radhika Venugopal- R1 Liz Mathew
5.	Comp. App. (AT) (Ins) No. 470 of 2021	SICOM Ltd. Vs. Sundaresh Bhat The Liquidator of ABG Shipyard Ltd.	Pranaya Goel	Ashly Cherian Kamlendra Singh Abhishek Sharma Sundaresh Bhat-R1
6.	Contempt Case (AT) No. 03 of 2020 in Comp. App. (AT) (Ins) No. 104 of 2019	Prerna Singh Vs. Committee of Creditors of Xalta Food and Beverages Pvt.Ltd. & Ors.	Kshitij Sharda	Akshay Kapoor-R9 & R10 Namit Suri-R4 to R11, R13, R14, R16 & R17

After the above

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Mr. V.P. Singh, Member (Technical)

For Hearing

7.	Comp. App. (AT) (Ins) No. 146 of 2020 Part Heard	Dr. P. Mahalingam Vs. Muthoot Fincorp Ltd. & Ors. With	Saurabh Kalia	Gautam Swarup Gunjan Jindal-R1 WF Moses R. Venkata Vardhan Kartikeya Asthana-R3
8.	Comp. App. (AT) (Ins) No. 1121 of 2020 Part Heard	P. Mahalingam Vs. Muthoot Fincorp Ltd. & Ors.	Saurabh Kalia	Gunjan Jindal Gautam Swaroop-R1 Kartikeya Jaiswal Anirudh Wadhwa Aparajito Sen Kartikeya Asthana-R3

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Officiating Chairperson
-sd/-
Registrar